

Rs. 300 lakhs for flood damage repairs in the State;

(b) if so, the main features of the proposal; and

(c) decision taken by the Central Government thereon?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). The Government of Kerala asked for Cent-

ral assistance for providing relief to the population affected by floods and repairs to roads, bridges etc. damaged by the floods in that State.

A Central Team visited the State from 14th November, 1978 to 17th November, 1978. On the recommendations of the Central Team and the High Level Committee on Relief, an advance Plan Assistance of Rs. 11 crores has been allocated to the State for the following items:—

	(Rs. crores)
1. Restoration of Roads to pre-flood condition:	
(a) State Highways . . . . .	2.60
(b) Village roads . . . . .	1.00
(c) National Highways/roads which pass urban areas and maintained by the State Govt. at their own expense. . . . .	0.50
	4.10
2. Repair/restoration of Minor Irrigation structures and Drainage works damaged due to floods . . . . .	2.00
3. Construction of Anti-sea erosion works (State's share) . . . . .	0.67
4. Subsidy to small and Marginal farmers for agricultural inputs (like seeds, seedlings, fertilisers and pesticides) on the same pattern as in the SFDA in the districts not covered by SFDA schemes . . . . .	0.66
5. Subsidy to fishermen for replacement of lost equipment and resumption of fishing activities . . . . .	0.07
6. Assistance for repair/reconstruction of houses/huts affected by floods . . . . .	3.00
7. Cost of medicines/drugs to be supplied in the flood affected areas to prevent Cholera, Typhoid etc. . . . .	0.50
TOTAL . . . . .	11.00

In addition 12,500 tonnes each of rice and wheat has been released for distribution as gratuitous relief.

### पेय जल योजना

3834. श्री वी० जी० हांडे : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) देश के सभी गांवों में पेय जल योजना को सफल बनाने के लिए सरकार का विचार क्या कदम उठाने का है ;

(ख) देश के पर्वतीय क्षेत्रों के गांवों में इस योजना को कैसे सफल बनाया जायेगा ; और

(ग) क्या पर्वतीय क्षेत्रों के गांवों में इस योजना का लाभ पहुंचेगा ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) से (ग). ग्रामीण जनता के पेय जल की व्यवस्था करना तथा इसके लिए योजना बनाना, उसका निष्पादन करना राज्य सरकारों/संघ राज्य प्रशासनों की जिम्मेदारी है। समस्याग्रस्त ग्रामों (जिनमें पर्वतीय क्षेत्रों के ग्राम भी शामिल हैं) की पेय जल योजनाओं को राज्य सरकारों/संघ राज्य सरकारों द्वारा निम्न आवश्यकता कार्यक्रम के अन्तर्गत कार्यान्वित किया जाता है। 1971-72 के सर्वेक्षण से पता लगाये गए समस्याग्रस्त ग्रामों में पेय जल की व्यवस्था की गति को तीव्र करने के लिए सरकार राज्य सरकारों/संघ राज्य क्षेत्रों का 1977-78 से राज्य योजना के अन्तर्गत किये गये प्रावधान को पूरा करने के लिए 100 प्र०श० अनुदान दे रही है।